की राजीव ट्या-1

Declaration of Assets and Liabilities



Year 2022-23

I, Chandan Kumar, son of Shri Ram Uday Choudhary, aged 34 years, belonging to Bihar Legislative Assembly Secretariat Administrative Cadre service presently working as Section Officer, Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. N	No. Description	Self	Spouse
			Name(S)
(i)	Cash	Ps. 45 000/	
22 222		Rs. 45,000/-	Rs. 50,000/-
(ii)	Deposits in	Rs. 2,50,000/-	
	Banks,	1.3. 2,30,000/-	Rs. 2,00,000/-
	Financial	1	3
	Institutions		,
	And Non-		1
	Banking		
	Financial		
6 <u>0 (9</u>	Companies		
(iii)	Bonds,		
	Debentures		
	and Shares		
	in companies		
(iv)	Other	ਲ 53372	
	financial	10 33372	R 26400
	institutions,		and the second second
	NSS, Postal		
	Savings, LIC		
	Policies, etc		1
v)	Motor		2
- 1	Vehicles		Urban Cruiser, White colour,
l	(details of		
	make, etc.)		Current value-%1300000
vi)	Jewellery	60gms gold, 100gms silver	200
- 1	(give details	2 30.17 2009(113 5)(Ve)	200 gms gold, 200gms silver -
- 1	of weight		,
	and value)		
	Other	•	
	assets, such		~
	as values of		
	claims /		
	interests	ds / shares / Debentures as per	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan -1 Name	t Dependant-2 Name	Dependant- Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		-	- Name		-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	-			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value				•	-
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-			-
(v)	Others (such as interest in property)	_	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.		Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10 th Feb. 2021.
(a)	(i) Loans from Banks	- Department (s)	-
	(ii) Loans from financial Institutions	•	-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	=	-
	(b) dues to departments dealing with supply of water	A STATE OF THE STA	-
	(c) dues to departments dealing with supply of electricity	_	-
	(d) dues to departments dealing with telephones	-	_
	(e) dues to departments dealing with government transport (including aircraft and		_
		Crangas Kolusas	

f	helicopters) (f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number [PAN] ii) Wealth Tax [Also indicate the assessment year upto which	BTOPK6412N	
(i	Vealth Tax return filed.] iii) Sales Tax [Only in case of roprietary business] v) Property Tax		-
D	ersonal Detail		-

<u> </u>	(iv) Property T	ax
C.	Personal Det	
	Gender	:- M (M/F)
	Date of Birth	:- 1 1 0 2 1 9 8 8 (DD/MM/YY)
	Class/Group	:- B (A/B/C)
	Cader	:- Bihar Vidhan Sabha Secretariat Administrative Cader
Н	lome District	:- Begusarai

I hereby declare that the above details are true to the best of my knowledge and belief.

> Changan Krimas Signature 14/2/23

Name of Employee: CHANDAN KUMAR Designation:

SECTION OFFICER Department:

Bihar Vidahn Sabha Secretariat Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side)

Place: Patna

14/02/2023

Date:

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